

# ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000083/2022	DYNAMIC CABLES LTD. VS FEEDBACK ENERJGY DISTRIBUTION CO. LTD.	SWAYAMJIT ROUT VS	// () //
2	BLAPL/0012132/2022	PRAFULLA KUMAR PANDEY VS STATE OF ODISHA	K.K.BHUYAN VS	BRAHMANITARANG /179 /2022 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/000047/2022
3	BLAPL/0012133/2022	DEBASIS MISHRA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH /177 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh ) GR/0000728/2022
4	BLAPL/0012134/2022	ROHIT SWAIN VS STATE OF ODISHA	S.S.RAY 2 VS	GANGAPUR (ASKA) /34 /2009 A.D.J.,ASKA(Ganjam) ST/0000070/2022
5	BLAPL/0012135/2022	KORA MANAYAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /140 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000157/2022
6	BLAPL/0012136/2022	PABITRA KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KONARK /120 /2021 J.M.F.C.,KONARK(Puri) GR/0000517/2021
7	BLAPL/0012137/2022	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	CHANDRASEKHARPUR /463 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000529/2022
8	BLAPL/0012138/2022	PRAKASH CHANDRA ROUT VS STATE OF ODISHA	AJT KUMAR SAHOO VS	BHANDARIPOKHARI /225 /2022 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000074/2022
9	BLAPL/0012139/2022	NANDINI SAHOO VS STATE OF ODISHA	DROUPADI MOHANTY VS	KAMAKHYANAGAR /251 /2022 ADDL.SESIONS JUDGE,KAMAKHYANAGAR(Dhenkanal) CT/0000211/2022
10	BLAPL/0012140/2022	TORAN SINGH MAJHI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	DHARMABANDHA PS /57 /2021 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada ) ST/0000031/2022
11	BLAPL/0012141/2022	SHYAM SUNDAR BADAIAK VS STATE OF ODISHA	SANJIB MOHANTY VS	PLANTSITE /208 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000184/2022

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12	BLAPL/0012142/2022	B. PRASAD RAO VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	LALBAG /164 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000902/2022
13	BLAPL/0012143/2022	RAKESH KUMAR NAULAKHA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SAHADEV KHUNTA /352 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000280/2022
14	BLAPL/0012144/2022	RAJENDRA KUMAR MALLIK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GANGAPUR (ASKA) /278 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000849/2022
15	BLAPL/0012145/2022	SARIAMI BADRAIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /78 /2020 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000091/2021
16	BLAPL/0012146/2022	BIDESHI @ BIDESI KAKUL @ PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /562 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001461/2021
17	BLAPL/0012147/2022	KALIA @ SATYANANDA BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /136 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000400/2022
18	BLAPL/0012148/2022	SIPUN @ PRAVAT MALLICK VS STATE OF ODISHA	KARUNAKAR RATH VS	TIRTOL /252 /2016 FTSC, JAGATSINGHPUR(Jagatsinghapur ) Spl/0000018/2016
19	BLAPL/0012149/2022	SANTOSH KUMAR NANDI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /10 /2021 C.J.M.,CUTTACK(Cuttack) ST/0000113/2021
20	BLAPL/0012150/2022	BIDESHI @ BIDSII KAKUL @ PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /567 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001466/2021
21	BLAPL/0012151/2022	PRAKASH MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /320 /2019 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000019/2019
22	BLAPL/0012152/2022	MITRABHANU PATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BONAI /176 /2022 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000703/2022
23	BLAPL/0012153/2022	CHANDAN SWAIN	UNMESH CHANDRA JENA	SUKINDA /193 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

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		VS STATE OF ODISHA	VS	G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000426/2022
24	BLAPL/0012154/2022	AMARNATH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /157 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000030/2022
25	BLAPL/0012155/2022	RAMA CHANDRA MEHER @ RAM CHANDRA MEHERUMAKANTA BARIK VS STATE OF ODISHA	VS	KESINGA /422 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000070/2022
26	BLAPL/0012156/2022	CHITTARANJAN TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /129 /2022 J.M.F.C,KOMNA(Nuapada ) CT/0000129/2022
27	BLAPL/0012157/2022	TULU @ ARUPLAL DUTTA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	DHARMASALA /573 /2022 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000021/2022
28	BLAPL/0012158/2022	SAGAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	PURIGHAT /246 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001310/2022
29	BLAPL/0012159/2022	SUNIL KUMAR BADHEI @ SUNIL BADHEI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHANDIPUR /55 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000516/2022
30	BLAPL/0012160/2022	SARAT JAGADEEP DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAHADEV KHUNTA /188 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000273/2022
31	BLAPL/0012161/2022	TAPAS SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /201 /2021 ( ) //
32	BLAPL/0012162/2022	PANDABA SAHU VS STATE OF ODISHA	S.S.RAY 2 VS	SURADA /95 /2010 ( ) //
33	BLAPL/0012163/2022	JAGA @ JAGANNATH SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /944 /2022 ( ) //
34	BLAPL/0012164/2022	MADHUSUDAN NAYAK VS	BASANTA KUMAR DAS VS	KUAKHIA /75 /2022 ( )

## ORISSA HIGH COURT

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35	BLAPL/0012165/2022	STATE OF ODISHA DAMA KANTERI VS	AKSHAYA KUMAR SAHOO VS	// ORKEL /248 /2022 ()
36	BLAPL/0012166/2022	STATE OF ODISHA Rahul Pradhan VS	RAJENDRA NARAYAN ROUT VS	// CHHEND /191 /2022 ()
37	BLAPL/0012167/2022	The State Of Orissa SK. WASIM VS	MANOJ KUMAR MALLICK VS	// MALGODOWN /184 /2014 ()
38	BLAPL/0012168/2022	STATE OF ODISHA BIDESHI @ BIDESI KAKUL @ PATRA VS	SANTOSH KUMAR MAHANTY VS	// KODALA /565 /2021 ()
39	BLAPL/0012169/2022	STATE OF ODISHA ASHIS KUMAR SETHI VS	RAGHUNATH BISWAL VS	// BASELI SAHI PS /177 /2022 ()
40	BLAPL/0012170/2022	STATE OF ODISHA PANKAJ ROUL VS	RAMA CHANDRA JENA VS	// BHOGRAI /141 /2022 ()
41	BLAPL/0012171/2022	STATE OF ODISHA TULSI SANDHA VS	SATYANARAYAN MISHRA VS	// BODEN /115 /2014 ()
42	BLAPL/0012172/2022	STATE OF ODISHA GAURAV KUMAR VS	SURYA NARAYAN MISHRA VS	// PURI GRPS /116 /2022 ()
43	BLAPL/0012173/2022	STATE OF ODISHA JATIN SAGAR MALI VS	AMULYA RATNA PANDA VS	// KORAPUT SADAR /105 /2022 ()
44	BLAPL/0012174/2022	STATE OF ODISHA SANTOSH KUMAR NANDI VS	SMRUTI RANJAN ROUT VS	// BADAMBADI /17 /2021 ()
45	BLAPL/0012175/2022	STATE OF ODISHA OM PRAKASH DAS VS	BIJAY KUMAR DASH VS	// ANGUL TOWN /456 /2018 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

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46	BLAPL/0012176/2022	MITU @ SK. SABIR VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SAHADEV KHUNTA /318 /2022 () //
47	BLAPL/0012177/2022	PATI JANAM VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /95 /2022 () //
48	BLAPL/0012178/2022	PANKAJ NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KANDHEIGOLE /161 /2022 () //
49	BLAPL/0012179/2022	SUMANTA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /158 /2022 () //
50	BLAPL/0012180/2022	MURTAJA SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /197 /2022 () //
51	BLAPL/0012181/2022	NOOR @ SK. NOORUDDIN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHID NAGAR P.S. /315 /2021 () //
52	BLAPL/0012182/2022	NALU @ BIJAY BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /240 /2017 () //
53	BLAPL/0012183/2022	RABINDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
54	BLAPL/0012184/2022	ATAL MALIK @ ATAL KUMAR MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	MARINE CHUDAMANI /47 /2022 () //
55	BLAPL/0012185/2022	BISWAJIT NAIK @ GUDU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /478 /2022 () //
56	BLAPL/0012186/2022	TAME @ DUDARI KHILLA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	PADWA /47 /2020 () //
57	BLAPL/0012187/2022	TALESWAR MALLICK	SURYAKANTA DWIBEDI	BALLIGUDA /55 /2022

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		VS	VS	()
58	BLAPL/0012188/2022	STATE OF ODISHA BANCHHA GAIGORIA	SURYAKANTA DWIBEDI	// BAUNISUNI /125 /2022
		VS	VS	()
59	BLAPL/0012189/2022	STATE OF ODISHA BANDU PRADHAN	SURYAKANTA DWIBEDI	// PHIRINGIA /54 /2019
		VS	VS	()
60	BLAPL/0012190/2022	STATE OF ODISHA SISIR NAYAK @ RAJKUMAR	SUCHIT KUMAR NAYAK	// BHARATPUR PS /194 /2022
		VS	VS	()
61	BLAPL/0012191/2022	STATE OF ODISHA BANA @ BANAMBAR MAJHI @ NAIK	SURYAKANTA DWIBEDI	// KHANDAPARA /153 /2022
		VS	VS	()
62	BLAPL/0012192/2022	STATE OF ODISHA BANAMBAR MAJHI	SURYAKANTA DWIBEDI	// KHANDAPARA /61 /2022
		VS	VS	()
63	BLAPL/0012193/2022	STATE OF ODISHA JAGADISH PARIDA@TUNA	DIPTI RANJAN BHOKTA	// KORAPUT TOWN /219 /2022
		VS	VS	()
64	BLAPL/0012194/2022	STATE OF ODISHA MUKESH AGHRIA	SATYA NARAYAN MISHRA 4	// GOLAMUNDA /75 /2022
		VS	VS	()
65	CMAPL/0000739/2022	STATE OF ODISHA PRAHALLAD OJHA	ADV	// //
		VS	VS	()
66	CMAPL/0000740/2022	TATA POWER CENTRAL DISTRIBUTOR PVT LTD. RAJ KISHORE SENAPATI	ADV BRAHMANANDA TRIPATHY	// //
		VS	VS	()
67	CMAPL/0000741/2022	STATE OF ODISHA DR. RABINDRA KU.MISHRA	ADV.	// //
		VS	VS	()
68	CMAPL/0000742/2022	STATE OF ODISHA RABINARAYAN SETHY	PABITRA KUMAR BEHERA	// //
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMAPL/0000743/2022	STATE OF ODISHA AHALYA JENA VS	ADV VS	// // ()
70	CMAPL/0000744/2022	STATE OF ODISHA BHASKAR KAR VS	ADV. VS	// // ()
71	CMP/0001241/2022	STATE OF ODISHA SRI GOURI GOPAL JEW BIJE VS	MAHESWAR MOHANTY VS	// // CIVIL JUDGE (SD),PURI(Puri)
72	CMP/0001242/2022	BINATI SENAPATI AKURA MEHER @ AKRURA ROHIDAS VS	GOKULANANDA SAHU VS	CS/0000463/2021 // A.D.J.,PADAMPUR(Bargarh )
73	CMP/0001243/2022	TILOTTAMA SAHU JYOSHNA MAYEE SWAIN VS	MAHESWAR MOHANTY VS	RFA/0000005/2021 // CIVIL JUDGE (JD),CHANDIKHOLE(Jajapur )
74	CMP/0001244/2022	NIHAR RANJAN SWAIN KAILASH KUMAR AGRAWAL VS	ALOK KUMAR PANDA VS	CS/0000099/2021 // DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi)
75	CMP/0001245/2022	SARITA DEVI LEENA MISHRA VS	BANSHIDHAR BAUG VS	CMA/0000001/2017 // ()
76	CMP/0001246/2022	M/S.DAS BUILD-CON PVT.LTD. BHANUMATI DEVI @ SAHOO VS	KALINGA KESHARI MOHAPATRA VS	// // ()
77	CMP/0001247/2022	PABITRA MOHAN SAHOO ANANTRAM BHOTRA VS	DEBASIS TRIPATHY VS	// // ()
78	CMP/0001248/2022	PRATIMA BHOTRA BIDYUTPRAVA PRADHAN VS	AMIT KUMAR NATH VS	// // ()
79	CONTC/0007384/2022	AMIT KUMAR JUNJHUNWALA NABA KISHORE MALLICK VS	ADV VS	// // ()
		SATYABRATA SAHOO, I.A.S.		//

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80	CONTC/0007385/2022	SATYABRATA MAHAPATRA VS NIBEDITA MISHRA,OAS	ADV. VS	// 0 //
81	CONTC/0007386/2022	DR.NANDITA DASH VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
82	CONTC/0007387/2022	SOUDAMINI BEHERA VS MANAS RANJAN BHOI, TAHASILDAR,SADAR, CUTTACK	ADV VS	// 0 //
83	CONTC/0007388/2022	ARUN KUMAR DAS VS PRASANTA KUMAR MISHRA,REGIONAL CHIEF CONSERVATOR OF FOREST,BERHAMPUR CIRCLE	ADV. VS	// 0 //
84	CONTC/0007389/2022	KISHORE CHANDRA BARIK VS G.MATHIVATHANAN,IAS	ADV. VS	// 0 //
85	CONTC/0007390/2022	K.PRADEEP KUMAR PRUSTY VS DIBYA JYOTI PARIDA,COLLECTOR,GANJAM	BIGYAN KUMAR SHARMA VS	// 0 //
86	CONTC/0007391/2022	GHANASHYAM LENKA VS BASANTA KUMAR NAYAK, EXE.ENGNR., RURAL WATER SUPPLY AND SANTITATION (RWSS), KENDRAPARA	ADV. VS	// 0 //
87	CONTC/0007392/2022	BAMAN CHARAN MALLIK VS DR.SANJEET KUMAR, DEPUTY DIRECTOR NANDANKANAN ZOOLOGICAL PARK, BARANGA	ADV VS	// 0 //
88	CONTC/0007393/2022	BHAGABANA KUMBHAR VS BISHNUPADA SETHI,IAS	MADAN SUNDAR BEHERA VS	// 0 //
89	CONTC/0007394/2022	ARJUN KUMAR BARAI VS BISHNUPADA SETHI, I.A.S.	MADAN SUNDAR BEHERA VS	// 0 //
90	CONTC/0007395/2022	TRILOCHANA PADHY VS ASWANTI S,IAS	ADV. VS	// 0 //
91	CONTC/0007396/2022	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA	ADV.	//



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		VS	VS	0
92	CONTC/0007397/2022	RANJANA CHOPRA,IAS PRAKASH KUMAR NAYAK	ADV.	//
		VS	VS	0
93	CONTC/0007398/2022	K.SUDARSHAN CHAKRAVARTHY,D.M. CUM COLLECTOR,KHURDA PRAMOD KUMAR PADHI	ADV	//
		VS	VS	0
94	CONTC/0007399/2022	DEORANJAN KUMAR SINGH, I.A.S. JAGANNATH PANDA	ADV.	//
		VS	VS	0
95	CONTC/0007400/2022	ANU GARG,PRINCIPAL SECY.,WATER RESOURCES DEPT. BASUDEB PATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
96	CONTC/0007401/2022	SASWAT MISHRA,IAS BHABESH KUMAR NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
97	CONTC/0007402/2022	SASWAT MISHRA,IAS GOURAHARI NAYAK	ADV.	//
		VS	VS	0
98	CONTC/0007403/2022	KARTIK JALLI,SECY.,NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LTD. SANTOSH KUMAR BEHERA	ADV	//
		VS	VS	0
99	CONTC/0007404/2022	ANU GARG, I.A.S. RABINDRA KUMAR SINGH	PRABHU PRASANNA BEHERA	//
		VS	VS	0
100	CONTC/0007405/2022	MANAS RANJAN BHOI,TAHASILDAR SADAR,CUTTACK DURGA CHARAN PARIDA	GOPINATH MISHRA	//
		VS	VS	0
101	CONTC/0007406/2022	DR. BRUNDA D, COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL RANJAN KUMAR MOHANTY	ADV	//
		VS	VS	0
102	CONTC/0007407/2022	DR.MONA SHARMA, I.A.S. BIBHUTI BHUSAN DASH	ADV.	//
		VS	VS	0

## ORISSA HIGH COURT

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103	CONTC/0007408/2022	G.MATHI VATHANAN,IAS PRADYUMNA KUMAR SWAIN VS	ADV. VS	// // 0
104	CONTC/0007409/2022	SATYAPIRA MISHRA,OSJS JAJANIKA KABI VS	ADV. VS	// // 0
105	CONTC/0007410/2022	SATYABRATA SAHU,IAS MANORANJAN MANDAL VS	SANJIB RAY VS	// // 0
106	CONTC/0007411/2022	MANAS RANJAN TRIPATHY,OAS PRASANNAJIT SAMAL VS	ADV. VS	// // 0
107	CONTC/0007412/2022	SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT. PRAFULLA KUMAR MOHANTY VS	ADV. VS	// // 0
108	CONTC/0007413/2022	RAJ KUMAR SHARMA,ADDL. CHIEF SECY.,H AND F.W. DEPT. SUDHIR KUMAR PATRA VS	ADV. VS	// // 0
109	CONTC/0007414/2022	ARABINDA KUMAR PADHEE,IAS SK.AYASAN ALLI VS	ADV. VS	// // 0
110	CONTC/0007415/2022	SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT. RAJANI KANTA SUTAR VS	ADV. VS	// // 0
111	CONTC/0007416/2022	SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT. SUBRAT KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
112	CONTC/0007417/2022	SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT. CHINMAYA KUMAR DAS VS	ADV. VS	// // 0
113	CONTC/0007418/2022	SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT. ANIRUDHA KAR VS	ADV. VS	// // 0
		SHALINI PANDIT,ADDL. CHIEF SECY.,H AND F.W. DEPT.		//

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114	CONTC/0007419/2022	DAMODAR PANDA VS PROF. SABITA ACHARYA,V.C.,UTKAL UNIVERSITY,VANI VIHAR	ADV. VS	// ()
115	CONTC/0007420/2022	BHABATARANA MISHRA VS G.MATHI VATHANAN ,IAS	ADV. VS	// ()
116	CRLA/0001108/2022	PRAHALLAD BEHERA VS STATE OF ODISHA	N.N.MOHAPATRA VS	KHALLIKOTE /251 /2019 ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTSC), BERHAMPUR(Ganjam) TR/0000042/2022
117	CRLA/0001109/2022	NABAKISHORE PATTANAİK VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /64 /2003 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBANESWAR(Khordha ) TR/0000127/2006
118	CRLA/0001110/2022	ASWINI@ASWINI KUMAR PADHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /2 /2018 ADDL.SSESSIONS JUDGE,KANTABANJI(Balangir) SC/0000007/2018
119	CRLA/0001111/2022	GOBINDA KUMBHAR@GOBINDA DIGAL VS STATE OF ODISHA	SOBHAN PANIGRAHI VS	MANAMUNDA /10 /2017 A.D.J.,BOUDH(Baudh ) Spl/0000003/2017
120	CRLA/0001112/2022	KSHANAPRAVA PANDA@SUKLA VS JOGESH CHANDRA SUKLA	AVIJIT PATNAİK VS	FATEGARH /24 /2011 ASST.SSESSIONS JUDGE, KHANDAPADA(Nayagarh ) ST/0000065/2017
121	CRLA/0001113/2022	LAMBODHAR MALI@LAMBU VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	KAKIRIGUMMA /98 /2022 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000982/2022
122	CRLA/0001114/2022	LIMEI SURATH VS STATE OF ODISHA	SATYA SHIVA DASH VS	JARADA /99 /2018 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) ST/0000199/2018
123	CRLA/0001115/2022	VICKY@VIKU KHARSEL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TITILAGARH /239 /2017 1ST ADDL SESSIONS JUDGE CUM PO,CHILDRENS COURT, BALANGIR(Balangir) SC/0000004/2019
124	CRLA/0001116/2022	KATHIA @ PRAVAT SWAIN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	/116 /2021 ()
125	CRLA/0001117/2022	BIKRAM PANDA	BHABANI SHANKAR DASPARIDA	// PHULBANI SADAR /66 /2014

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0001118/2022	EKADASHI @ EKADOSI PRADHAN	SMRUTI RANJAN MOHAPATRA	BALASORE VIGILANCE /18 /2016
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
127	CRLA/0001119/2022	SONU @ SONU MAHAKUD	CHANDAN SAMANTARAY	BELPARA /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	CRLA/0001120/2022	MURALIDHAR KHILLAR	UMA CHARAN MISHRA	RASOL /113 /2017
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMA/0000354/2022	SHYAM@SHYAMALAL SHARMA	ADV.	RAIRANGPUR TOWN /54 /2013
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMA/0000355/2022	SANTOSH KUMAR NANDI	SMRUTI RANJAN ROUT	/ /0
		VS	VS	C.J.M.,CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000267/2021
131	CRLMC/0003842/2022	PRADIPTA KUMAR SAHOO	PRADEEP KUMAR DAS	BEGUNIA P.S. /254 /2022
		VS	VS	S.D.J.M.,KHURDA(Khordha )
		STATE OF ODISHA		GR/0001652/2022
132	CRLMC/0003843/2022	SRUSTIDHARA DEY	BISWAJIT MOHAPATRA	SAHADEV KHUNTA /387 /2021
		VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		CT/0000009/2022
133	CRLMC/0003844/2022	BHARATI JENA	SUBRAT KUMAR DAS	BAIDESWAR /172 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
		STATE OF ODISHA		GR/0000483/2022
134	CRLMC/0003845/2022	UMA SAHU	NITYANANDA MOHAPATRA	CHARMAL /7 /2014
		VS	VS	S.D.J.M.,RAIRAKHOL(Sambalpur)
		STATE OF ODISHA		GR/0000011/2014
135	CRLMC/0003846/2022	ASWINI KUMAR DHAL	ARIJEET MISHRA	JAKHAPURA /111 /2020
		VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur )
		STATE OF ODISHA		CT/0001865/2020
136	CRLMC/0003847/2022	PRASANNA KUMAR SAHOO	ARIJEET MISHRA	/ /0
		VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003848/2022	PUSPALATA SAHOO JITU@JAYAKRISHNA BAHUBALENDRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MISCA/0000111/2021 CAPITAL P.S. /445 /2017 AD HOC ADDITIONAL SESSIONS JUDGE (FTSC), BHUBANESWAR(Khordha ) TR/0002484/2017
138	CRLMC/0003849/2022	NAMITA SAGARIA@BEHURA VS STATE OF ODISHA	BHOJARAJ SETH VS	KHARIAR /118 /2011 J.M.F.C.,KHARIAR(Nuapada ) GR/0000325/2011
139	CRLMC/0003850/2022	TUTU@RASMI RANJAN PATRA VS STATE OF ODISHA	MANAS CHAND VS	PURI SADAR /258 /2017 NYAYADHIKARI,PURI(Puri) GR/0002051/2017
140	CRLMC/0003851/2022	SASMITA PRADHAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /151 /2021 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000584/2021
141	CRLMC/0003852/2022	ARUN KUMAR ROUT VS STATE OF ODISHA	MANOJ BIHARI DAS VS	MAHANGA /171 /2003 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) ST/0000214/2015
142	CRLMC/0003853/2022	CHITTARANJAN SAHOO VS STATE OF ODISHA	DR.JANMEJAYA RAY VS	CHHENDIPADA /551 /2021 () //
143	CRLMC/0003854/2022	CHAKRADHAR SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ERASAMA /84 /2017 JMFC, ERASAMA, JAGATSINGPUR(Jagatsinghapur ) GR/0000421/2017
144	CRLMC/0003855/2022	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	//0 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi) CRREV/0000012/2022
145	CRLMC/0003856/2022	DAMBARUDHAR PANDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KHANDAGIRI P.S. /658 /2019 () //
146	CRLMC/0003857/2022	SHAKTI SEKHAR SARANGI VS STATE OF ODISHA	S.S.RAY-2 VS	TANGARPALI /48 /2018 () //
147	CRLMC/0003858/2022	SATRUGHAN BERA VS STATE OF ODISHA	UDIT RANJAN JENA VS	MARINE CHUDAMANI /50 /2016 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003859/2022	YUDHISTHIR HARICHANDAN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KANAS /63 /2001 () //
149	CRLMC/0003860/2022	ASISH KUMAR JENA@PINKUA@PINKU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	NILGIRI /248 /2017 () //
150	CRLMC/0003861/2022	ASIM KUMAR HALDAR VS STATE OF ODISHA	SOURMENDRA PATTANAIAK VS	MALKANGIRI /432 /2022 () //
151	CRLMC/0003862/2022	PRASANTA KUMAR MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KALIAPANI /116 /2019 () //
152	CRLMC/0003863/2022	NABA KISHORE PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /166 /2021 () //
153	CRLMC/0003864/2022	PRADEEP KUMAR PALATASINGH@PRADEPTA PALTASINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /99 /2004 () //
154	CRLMC/0003865/2022	NANDINI SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	JHUMPURA /116 /2022 () //
155	CRLMC/0003866/2022	KESHAB PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /269 /2013 () //
156	CRLMC/0003867/2022	JHARANA SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	JHUMPURA /116 /2022 () //
157	CRLMP/0002494/2022	TARA SINGH BEHERA VS STATE OF ODISHA	B.DASH VS	/ /0 () //
158	CRLMP/0002495/2022	PRASANTA KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 () //
159	CRLMP/0002496/2022	SUBHAKANTA NAYAK	PRASANTA KUMAR SATAPATHY	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0002497/2022	STATE OF ODISHA NITYA NANDA BEHERA	DIPAK RANJAN MISHRA	// /0
		VS	VS	()
161	CRLMP/0002498/2022	STATE OF ODISHA PURNACHANDRA MAHANA	RAJJEET ROY	// BALIAPAL /188 /2022
		VS	VS	()
162	CRLMP/0002499/2022	SUPERINTENDENT OF POLICE,BALASORE BIMAL CHANDRA SWAIN	PANCHANAN PANIGRAHI	// BHUBAN /387 /2022
		VS	VS	()
163	CRLMP/0002500/2022	STATE OF ODISHA ANUSAYA DAS	SMITA RANJAN PATANAİK	// /0
		VS	VS	()
164	CRLMP/0002501/2022	STATE OF ODISHA AMINA BIBI	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
165	CRLMP/0002502/2022	STATE OF ODISHA SUKANTI DAS	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
166	CRLMP/0002503/2022	STATE OF ODISHA SANATAN SETHY	PRABHU PADARBINDA PARIDA	// /0
		VS	VS	()
167	CRLMP/0002504/2022	STATE OF ODISHA DEBASHIS RAY	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
168	CRLMP/0002505/2022	STATE OF ODISHA SIBAJI RAYCHOU DHURY	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
169	CRLMP/0002506/2022	STATE OF ODISHA BIDYADHAR PANDA	RASHMI KANTA ACHARYA	// DASPALLA /246 /2022
		VS	VS	()
170	CRLMP/0002507/2022	STATE OF ODISHA BASANTI SAHOO	ASHOK KUMAR SARANGI	// /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002508/2022	STATE OF ODISHA SULOCHANA MOHANTY VS	MANAS CHAND VS	// /0 ()
172	CRLMP/0002509/2022	STATE OF ODISHA BHUBAN HARI PRADHAN VS	SURYAKANTA DASH VS	// /0 ()
173	CRLMP/0002510/2022	STATE OF ODISHA BISHNUPRIYA HATI VS	AMLAN SHAKTI PAUL VS	// /0 ()
174	CRLMP/0002511/2022	STATE OF ODISHA DAMODAR DAS VS	MITHUN DAS VS	// BRAHMANITARANG /127 /2022 ()
175	CRLMP/0002512/2022	SATE OF ODISHA MANORANJAN MUKHERJEE VS	GIRIJA SANKAR NAYAK VS	// /0 ()
176	CRLMP/0002513/2022	STATE OF ODISHA KANHU CHARAN MAL VS	PRAVASH CHANDRA JENA VS	// /0 ()
177	CRLMP/0002514/2022	STATE OF ODISHA JYOTSHNA DAS VS	PRAVASH CHANDRA JENA VS	// /0 ()
178	CRLREV/0000586/2022	STATE OF ODISHA BIBEKANANDA SWAIN VS	BHABANI SHANKAR DASPARIDA VS	// /0 ()
179	CRLREV/0000587/2022	NIRMAL CHANDRA MOHANTY PRAVASINI SRICHANDAN VS	LAXMIDHAR MAHAPATRA VS	// BHUBANESWAR VIGILANCE /59 /2016 ()
180	FAO/0000466/2022	STATE OF ODISHA(VIG.) MANAGER, NATIONAL INSURANCE CO.LTD. VS	PRASANTA KUMAR MAHALI VS	// /0 ()
181	FAO/0000467/2022	PRAKASH BEHERA MANAGER (T.P HUB), M/S. NEW INDIA ASSURANCE CO.LTD. VS	SOHAN BEHARI DAS VS	// /0 ()
		RABI DAS		//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	FAO/0000468/2022	RANJITA DEURI VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //
183	MACA/0000678/2022	PRADEEP NAIK VS ARCHANA VERMA	SUDEEP KUMAR SARANGI VS	// 0 //
184	MACA/0000679/2022	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED VS LACHU GOND	ABIM ALI KHAN VS	// 0 //
185	MACA/0000680/2022	SUKADEB MOHANTY VS SURENDRA MANDAL	SATYABHUSAN DAS VS	// 0 //
186	MACA/0000681/2022	SANJAY SWAIN VS SURENDRA MANDAL	SATYA BHUSAN DAS VS	// 0 //
187	MACA/0000682/2022	REGIONAL MANAGER ORIENTAL INSURANCE COMPANY LIMITED VS K.DAMAYANTI	SANJAY ROY VS	// 0 //
188	MACA/0000683/2022	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED VS PRAMOD KUMAR PRADHAN	BHOJ DASMOHAPATRA VS	// 0 //
189	MACA/0000684/2022	TABASUM KHATUN VS AJAY LOHAR	KAPILA CHARAN NAYAK VS	// 0 //
190	MACA/0000685/2022	ARABINDA SAMAL VS JITENDRA PATTNAIK	UMESH CHANDRA MISHRA VS	// 0 //
191	RPFAM/0000337/2022	SASHIKANTA BISWAL VS SANJUKTA BISWAL	GOPAL CHARAN MOHANTY VS	// 0 //
192	RPFAM/0000338/2022	UMAKANTA SAHOO VS BASANTILATA SAHU @ SMT. BASANTILATA SAHOO	BIJAYA KUMAR DASH VS	// 0 //
193	RSA/0000338/2022	RAMA CHANDRA BHUMIJ @ SARDAR	PRAKASH RANJAN BARIK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		DUMKI BHUMIJ		//
194	RSA/0000339/2022	DAYA KISHAN AGRAWAL	TUKUNA KUMAR MISHRA	//
		VS	VS	()
		TAPAN KUMAR PATNAIK		//
195	RVWPET/0000358/2022	THE EXECUTIVE ENGINEER (ELECTRICAL), TPCODLABHUBANESWAR		//
		VS	VS	()
		RAGHUNATH SAHOO		//
196	TRP(C)/0000470/2022	DEEPANJALI NAIK@DEEPANJALI BADHEI	JAGABANDHU SAHU	//
		VS	VS	FAMILY JUDGE,RAYAGADA(Rayagada )
		SATYANARAYANA NAIK		CP/0000004/2022
197	TRP(C)/0000471/2022	PRADEEP KUMAR NAIK	SUDARSAN BEHERA	//
		VS	VS	CIVIL JUDGE (SD),TALCHER(Anugul )
		SWARNA PRAVA NAYAK		EC/0000025/2019
198	TRP(C)/0000472/2022	PRANGYA PARAMITA PANDA	MANAS CHAND	//
		VS	VS	JUDGE FAMILY COURT,GANJAM(Ganjam)
		SANTOSH KUMAR SABAT		CP/0000194/2018
199	TRP(C)/0000473/2022	SMRUTI CHHANDA DAS	DIPTI RANJAN BHOKTA	//
		VS	VS	JUDGE FAMILY COURT,BALASORE(Baleshwar)
		DEBABRATA PATTANAIK		CP/0000511/2022
200	TRP(C)/0000474/2022	RINABALA PRUSTY	PRATIK DASH	//
		VS	VS	()
		DURGA SANKAR SAHU		//
201	TRP(C)/0000475/2022	MADHUSMITA BEHERA	KALPATARU MISHRA	//
		VS	VS	()
		NIHAR RANJAN BEHERA		//
202	WA/0001653/2022	PRABHATI DEHURY	PRADEEP KUMAR PANDA	//
		VS	VS	()
		RESERVE BANK OF INDIA, BHUBANESWAR		//
203	WA/0001654/2022	DASARATHI PANDA	TUSAR KUMAR MISHRA	//
		VS	VS	()
		THE COLLECTOR, DHENKANAL		//
204	WA/0001655/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001656/2022	DILESWAR SAHOO STATE OF ODISHA VS KARTIK SAHU	SANDEEP PARIDA, SR.S.C. (S AND ME) VS	// // 0 //
206	WA/0001657/2022	STATE OF ODISHA VS BHIM CHARAN BARIK	MANOJ KUMAR KNHUNTIA, A.G.A. VS	// 0 //
207	WA/0001658/2022	STATE OF ODISHA VS KUSHADWAJA SAHOO	RABI NARAYAN MISHRA (2), A.G.A. VS	// 0 //
208	WA/0001659/2022	STATE OF ODISHA VS ANANGA BHIMA DEO	MANOJ KUMAR KHUTNIA, A.G.A. VS	// 0 //
209	WP(C)/0033060/2022	SADANANDA PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
210	WP(C)/0033061/2022	BHARAT CHANDRA SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
211	WP(C)/0033062/2022	BIJAY KUMAR SAMAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
212	WP(C)/0033063/2022	BALARAM SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
213	WP(C)/0033064/2022	BALARAM SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
214	WP(C)/0033065/2022	PARAMA NANDA PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
215	WP(C)/0033066/2022	THE COLLECTOR CUM CEO, ZILLA PARISHAD BHADRAKAL VS KISHORE MOHAN SAHOO	SHANKTI PRASAD PANDA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0033067/2022	PARAMA NANDA PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
217	WP(C)/0033068/2022	PARAMA NANDA PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
218	WP(C)/0033069/2022	SATYABHAMA DAS VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
219	WP(C)/0033070/2022	SEKH CHAND MAHAMAD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
220	WP(C)/0033071/2022	SUALATA SWAIN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
221	WP(C)/0033072/2022	SRIKANTA RAUTRAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
222	WP(C)/0033073/2022	ABHAYA KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
223	WP(C)/0033074/2022	DEBABRATA MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
224	WP(C)/0033075/2022	CHITRASEN BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0033076/2022	BHAKTA BAHADUR VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
226	WP(C)/0033077/2022	SAMBHOO PRASAD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	WP(C)/0033078/2022	NAHASON PALO	SITANSU MOHAN SINGH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0033079/2022	BUDHIA SAMAL	LALATENDU SAMAL	//
		VS	VS	0
		ADDL. CHIEF SECY. TO GOVT. OF ODISHA		//
229	WP(C)/0033080/2022	BABAJI MOHARANA	NIRANJAN PANDA	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0033081/2022	SADASIBA SWAIN	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0033082/2022	DHABALESWAR SAHU	LINGARAJ MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0033083/2022	BICHITRANANDA DASH	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033084/2022	GHANASHYAM SAMAD	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0033085/2022	SUKUMAR PALEI	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0033086/2022	MANGAL CHARAN HEMBRAM	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0033087/2022	KARTIK CHANDRA DEO	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0033088/2022	ANTARYAMI SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0033089/2022	UDAYABHANU SAHOO	MANAS PATI	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	WP(C)/0033090/2022	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	PRAKASH KUMAR MISHRA VS	// // ()
240	WP(C)/0033091/2022	STATE OF ODISHA DEBENDRA NATH DALAI VS	MANAS PATI VS	// // ()
241	WP(C)/0033092/2022	STATE OF ODISHA LAIBANI MAHANANDA @ KUSHAL VS	KIRTAN DANG VS	// // ()
242	WP(C)/0033093/2022	STATE OF ORISSA PRANAYA KUMAR SAHANI VS	MANAS PATI VS	// // ()
243	WP(C)/0033094/2022	STATE OF ORISSA JOGENDRANATH KULDI VS	MANAS PATI VS	// // ()
244	WP(C)/0033095/2022	STATE OF ODISHA DAMBARUDHAR MOHANTA VS	MANAS PATI VS	// // ()
245	WP(C)/0033096/2022	STATE OF ORISSA ALEKHA CHARAN KHATUA VS	MANAS PATI VS	// // ()
246	WP(C)/0033097/2022	STATE OF ODISHA SUDHIRA CHANDRA NAYAK VS	ARJUNA CHARANA BEHERA VS	// // ()
247	WP(C)/0033098/2022	UCO BANK, BALASORE CHAKRADHAR MALLICK VS	MANAS PATI VS	// // ()
248	WP(C)/0033099/2022	STATE OF ORISSA ASWINI KUMAR MOHANTA VS	MANAS PATI VS	// // ()
249	WP(C)/0033100/2022	STATE OF ODISHA PRASANTA KUMAR PATNAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// // ()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0033101/2022	DAMBARUDHAR MURMU VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
251	WP(C)/0033102/2022	PRAVAT KUMAR KUNDU VS UNION OF INDIA	SARBESWAR PRUSTY VS	// 0 //
252	WP(C)/0033103/2022	SADANANDA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
253	WP(C)/0033104/2022	URMILA BISOYI VS STATE OF ORISSA	SANGRAM SENAPATI VS	// 0 //
254	WP(C)/0033105/2022	SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
255	WP(C)/0033106/2022	GANESH KUND VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
256	WP(C)/0033107/2022	MAMATA SAHU VS STATE OF ORISSA	SANGRAM SENAPATI VS	// 0 //
257	WP(C)/0033108/2022	PRASANT KUMAR PATNAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
258	WP(C)/0033109/2022	SURYA NARAYAN NAYAK VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
259	WP(C)/0033110/2022	SAILENDRA PRASAD PANIGRAHI VS STATE OF ORISSA	SANGRAM SENAPATI VS	// 0 //
260	WP(C)/0033111/2022	BICHITRANANDA BEHERA VS ADDL./JOINT COMMNR.,SETTLEMENT AND CONSOLIDATION, ORISSA	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
261	WP(C)/0033112/2022	M/S KALYANI VENTURES, BBSR	LALATENDU SAMANTARAY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		BRANCH MANAGER, CANARA BANK, BBSR MAIN BRANCH		//
262	WP(C)/0033113/2022	HARE KRUSHNA MANDAL	ARABINDA TRIPATHY	//
		VS	VS	0
		AO-CUM-CM,UCO BANK,BALASORE		//
263	WP(C)/0033114/2022	MAHESWAR JAGADALA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0033115/2022	PRAHALAD MAJHI	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0033116/2022	TIRUMALA CABS, CUTTACK	K.C.MAJHI	//
		VS	VS	0
		R.T.O.,JAGATSINGHPUR		//
266	WP(C)/0033117/2022	PABITRA NAYAK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., CUTTACK		//
267	WP(C)/0033118/2022	TIRUMALA CABS, CUTTACK	K.C.MAJHI	//
		VS	VS	0
		R.T.O.,JAGATSINGHPUR		//
268	WP(C)/0033119/2022	DILIP PARIDA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., KENDRAPARA		//
269	WP(C)/0033120/2022	ANANTA MAJHI	GANESH PRASAD SAMAL	//
		VS	VS	0
		THE COLLECTOR, NUAPADA		//
270	WP(C)/0033121/2022	SUPRIYA KISAN	SAMARENDRA BAHADUR	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0033122/2022	ARUNA PATNAIK	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0033123/2022	HABIBA BIBI	NIRAKAR BEHERA	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0033124/2022	SK. ALLA RAKHA RAMESH CHANDRA SATAPATHY VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// // 0 //
274	WP(C)/0033125/2022	JNANMANDAL FOUNDATION, CUTTACK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
275	WP(C)/0033126/2022	ASHISH RANJAN ROUT VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
276	WP(C)/0033127/2022	SANJUKTARANI DAS VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
277	WP(C)/0033128/2022	SUSHIL KUMAR PATTANAYAK VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
278	WP(C)/0033129/2022	HABIBA BIBI VS SK. ALLA RAKHA	NIRAKAR BEHERA VS	// 0 //
279	WP(C)/0033130/2022	DAKA KHUNTIA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
280	WP(C)/0033131/2022	DIBAKAR PATRA VS STATE OF ORISSA	RAMESH CHANDRA SWAIN VS	// 0 //
281	WP(C)/0033132/2022	PRADEEP KESHARI @ SINGH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
282	WP(C)/0033133/2022	LALMANI KESHARI SINGH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
283	WP(C)/0033134/2022	KALYANI KESHARI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0033135/2022	PRABHASINI BHOI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
285	WP(C)/0033136/2022	RAJAT KUMAR SINGH VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
286	WP(C)/0033137/2022	NIRANJAN MALLICK VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
287	WP(C)/0033138/2022	NAMITA BARIK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
288	WP(C)/0033139/2022	SHYAMA SUNDAR DEO VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
289	WP(C)/0033140/2022	GOPASUNDAR BEBARTA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
290	WP(C)/0033141/2022	MAA MUTYALU S.H.G.,NABARANGPUR VS COMMN.-CUM-SECY.,WOMEN AND CHILD DEVELOPMENT DEPT., BBSR	NEELAKANTHA PANDA VS	// 0 //
291	WP(C)/0033142/2022	SIBANANDA KARNA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
292	WP(C)/0033143/2022	DHANANJAYA JENA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
293	WP(C)/0033144/2022	CHANDRAMANI KHAMARI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
294	WP(C)/0033145/2022	GOVINDA SANDHA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
295	WP(C)/0033146/2022	ARJUN KUMAR SAHOO	BASUDEV BARIK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0033147/2022	SUSANTA KUMAR SAHOO	RANJAN KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0033148/2022	NRUSINGHA CHARAN ROUT	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0033149/2022	BISWANATH NAYAK	CHITTA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0033150/2022	JAI PODH	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0033151/2022	KARTIK CHANDRA PRADHAN	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0033152/2022	JATINDRA GOCHAYAT	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033153/2022	RABINARAYAN SAMAL	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0033154/2022	HARAPRIYA BEHERA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0033155/2022	DEEPAK BEHERA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0033156/2022	SWATI SMITA JENA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0033157/2022	AMLAN JYOTI PATRA	AMIYA KUMAR CHHATOI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		STATE OF ODISHA		//
307	WP(C)/0033158/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD VS	BAIDHAR SAHOO VS	// ()
		ABHIMANYU MALLIK		//
308	WP(C)/0033159/2022	SATYABHAMA MAJHI VS	BISWABIHARI MOHANTY VS	// ()
		STATE OF ORISSA		//
309	WP(C)/0033160/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD VS	BAIDHAR SAHOO VS	// ()
		MANOJ KUMAR MALLIK		//
310	WP(C)/0033161/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD VS	BAIDHAR SAHOO VS	// ()
		GUBRAJ PRADHAN		//
311	WP(C)/0033162/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD VS	BAIDHAR SAHOO VS	// ()
		SARAT CHANDRA PRADHAN		//
312	WP(C)/0033163/2022	BINOD KUMAR PERIWAL VS	CHANDRAKANTA NAYAK VS	// ()
		STATE OF ODISHA		//
313	WP(C)/0033164/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD VS	BAIDHAR SAHOO VS	// ()
		RANGLAL PRADHAN		//
314	WP(C)/0033165/2022	RAJESH KUMAR PERIWAL VS	CHANDRAKANTA NAYAK VS	// ()
		STATE OF ODISHA		//
315	WP(C)/0033166/2022	DEBI PRASAD RANA VS	JAYANANDA JENA VS	// ()
		GOVT. OF ODISHA		//
316	WP(C)/0033167/2022	THE MD, OMFED, BBSR VS	SATYA SUNDAR KANUNGO VS	// ()
		PO., THE APPELLATE AUTHORITY CUM Jt. LABOUR COMMNR., BBSR		//
317	WP(C)/0033168/2022	KIRANABALA RANA VS	TUKUNA KUMAR MISHRA VS	// ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0033169/2022	SANTOSH KUMAR DANDSENA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
319	WP(C)/0033170/2022	SIMARANI DASH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
320	WP(C)/0033171/2022	KUMARA KHATUA VS SUB COLLECTOR,JAJPUR	KARTIK CHANDRA TRIPATHY VS	// 0 //
321	WP(C)/0033172/2022	DILIP KUMAR MOHANTY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
322	WP(C)/0033173/2022	RAJA KUMAR MOHAPATRA VS STATE OF ODISHA	DEVI BATSALYA RATH VS	// 0 //
323	WP(C)/0033174/2022	ANANTA RAM MAHAPATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
324	WP(C)/0033175/2022	BRAJABANDHU PATTANAYAK VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
325	WP(C)/0033176/2022	BISHNUPRIYA PRADHAN VS NHAI, NEW DELHI	ABHIMANYU PARIDA VS	// 0 //
326	WP(C)/0033177/2022	KAMALINI NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
327	WP(C)/0033178/2022	BHAGABAN SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
328	WP(C)/0033179/2022	SANTIPRIYA MOHAPATRA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
329	WP(C)/0033180/2022	PRAVAT NALINI SINGH	RANJAN KUMAR BEHERA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033181/2022	ASHOK KUMAR PANDA	MANAS KUMAR CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033182/2022	LINGARAJ SENAPATI	SAROJANANDA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0033183/2022	UMESH CHANDRA JENA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0033184/2022	SHWETA KUMAR MEHER	RANJAN KUMAR BEHERA	//
		VS	VS	0
		ASST. REGISTRAR OF CO-OPERATIVE SOCIETIES, BOLANGIR		//
334	WP(C)/0033185/2022	DWARASUNI THAKURANI BIJE,BANGOMUNDA	MANMAYA KUMAR DASH	//
		VS	VS	0
		COMMNR.,OF ENDOWMENT,BBSR		//
335	WP(C)/0033186/2022	RAJENDRA PRASAD MOHANTY	DEBENDRANATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0033187/2022	BIBHUTI BHUSAN BISWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0033188/2022	BIJAY KUMAR SAMAL	BRUNDBAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033189/2022	GOPAL CHANDRA NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033190/2022	BAIRAGI SATAPATHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033191/2022	ANANTA KUMAR MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0033192/2022	STATE OF ODISHA MIR ARFAN ALLI VS	KAUSHIK SWAIN VS	// // 0
342	WP(C)/0033193/2022	STATE OF ODISHA SUDHIR CHARAN MOHANTY VS	BIPIN KUMAR NAYAK VS	// // 0
343	WP(C)/0033194/2022	STATE OF ODISHA ANANDA CHANDRA BEHERA VS	KAUSHIK SWAIN VS	// // 0
344	WP(C)/0033195/2022	STATE OF ODISHA JAGANNATH JANI VS	SIDHESWAR MALLIK VS	// // 0
345	WP(C)/0033196/2022	STATE OF ODISHA RADHAKANTA MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
346	WP(C)/0033197/2022	STATE OF ODISHA NILANCHALA NANDA VS	JYOTI RANJAN KHUNTIA VS	// // 0
347	WP(C)/0033198/2022	STATE OF ODISHA SANTOSH CHAKRA VS	SIDHESWAR MALLIK VS	// // 0
348	WP(C)/0033199/2022	STATE OF ODISHA MAHESWAR MOHAPATRA VS	SAILABALA JENA VS	// // 0
349	WP(C)/0033200/2022	STATE OF ODISHA UMA SHANKAR NAHAK VS	JYOTI RANJAN KHUNTIA VS	// // 0
350	WP(C)/0033201/2022	STATE OF ODISHA MINAKETAN MOHANTY VS	SAILABALA JENA VS	// // 0
351	WP(C)/0033202/2022	GOVT.OF ODISHA PRAVATI MOHANTY VS GOVT. OF ODISHA	SAILABALA JENA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0033203/2022	SAJANI PATRA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
353	WP(C)/0033204/2022	BASANTI NAIK VS STATE OF ORISSA	RITA SINGH VS	// 0 //
354	WP(C)/0033205/2022	SURENDRA NATH SETHI VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
355	WP(C)/0033206/2022	ARUN KUMAR SINGH VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
356	WP(C)/0033207/2022	CHAGALANANDA PARIDA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// 0 //
357	WP(C)/0033208/2022	SANDHYA JANI VS THE SUB-COLLECTOR, JEYPORE	MOHAMMAD AKRAM VS	// 0 //
358	WP(C)/0033209/2022	M/S.KASI MOTORS SERVICE STATION,PITAPALLI VS BHARAT PETROLEUM CORPORATION LTD.MUMBAI	SOUMYA DEV RAY VS	// 0 //
359	WP(C)/0033210/2022	PARTHASARATI NANDA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
360	WP(C)/0033211/2022	GAJENDRA CHAMAR VS MAHANADI COALFIELD LTD. SAMBALPUR	SIDHARTH PRASAD DAS VS	// 0 //
361	WP(C)/0033212/2022	TRINATH SAHU @ SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
362	WP(C)/0033213/2022	SARAT CHANDRA DAKUA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0033214/2022	RUPSINGH BAG	RANJAN KUMAR NAYAK	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0033215/2022	THE SUB-COLLECTOR, NUAPADA RANJIT MANDAL	GOPINATH MISHRA	//
		VS	VS	0
365	WP(C)/0033216/2022	TAHASILDAR, KALIMELA MANOJ KUMAR AGRAWAL	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
366	WP(C)/0033217/2022	STATE OF ODISHA SOLEELO KUMAR SENAPATI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
367	WP(C)/0033218/2022	STATE OF ODISHA SK.RAJAMUDDIN	PARTHA SARATHI DAS	//
		VS	VS	0
368	WP(C)/0033219/2022	COLLECTOR AND DM, KHURDA SOLEELO KUMAR SENAPATI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
369	WP(C)/0033220/2022	STATE OF ODISHA SOLEELO KUMAR SENAPATI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
370	WP(C)/0033221/2022	STATE OF ODISHA JOGESWAR BALIARSINGH	AYUSMAN MAHANTA	//
		VS	VS	0
371	WP(C)/0033222/2022	STATE OF ODISHA SOLEELO KUMAR SENAPATI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
372	WP(C)/0033223/2022	STATE OF ODISHA SOLEELO KUMAR SENAPATI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
373	WP(C)/0033224/2022	STATE OF ODISHA RAMESH CH.PRUSTY	NIRANJAN BISWAL	//
		VS	VS	0
374	WP(C)/0033225/2022	STATE OF ODISHA D.ANANDA RAO DORA	SUBRAT SATPATHY	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WP(C)/0033226/2022	MEMBER, BOARD OF REVENUE, CTC BIJAY KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // ()
376	WP(C)/0033227/2022	JYOTSNAMAYI BHOI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //
377	WP(C)/0033228/2022	DILLIP KUMAR LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
378	WP(C)/0033229/2022	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
379	WP(C)/0033230/2022	SEPHALI DAS VS ORIENTAL INSURANCE COMPANY LTD., BBSR	RAMAKANTA NAYAK VS	// () //
380	WP(C)/0033231/2022	CHINTAMANI BEHERA VS STATE OF ORISSA	BIBHUTI KESHARI BISWAL VS	// () //
381	WP(C)/0033232/2022	GOPAL CHANDRA RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
382	WP(C)/0033233/2022	BHUBANESWAR DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //
383	WP(C)/0033234/2022	ANTARYAMI SAHOO VS UNION OF INDIA	NIRANJAN LENKA VS	// () //
384	WP(C)/0033235/2022	RAJESH BEHERA VS SR. BRANCH MANAGER, CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD. CHENNAI	MANAS RANJAN BADAJENA VS	// () //
385	WP(C)/0033236/2022	BENUDHAR BIDYAPITHA VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0033237/2022	RAJESH BEHERA VS SR. BRANCH MANAGER, CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD.,CHENNAI	MANAS RANJAN BADAJENA VS	// 0
387	WP(C)/0033238/2022	CHAMPA BEWA VS STATE OF ODISHA	BHAKTI SUDHA SAHOO VS	// 0
388	WP(C)/0033239/2022	MONORANJAN PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0
389	WP(C)/0033240/2022	BIKASH KUMAR VS KASTURI PRIYADARSINI	PRAVAT KUMAR MOHANTY VS	// 0
390	WP(C)/0033241/2022	NABANA @ NABA MUDULI VS STATE OF ODISHA	BHAKTI SUDHA SAHOO VS	// 0
391	WP(C)/0033242/2022	SWARUP KUMAR DALAI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0
392	WP(C)/0033243/2022	NABIN RAJSINGH VS STATE OF ODISHA	BHAKTI SUDHA SAHOO VS	// 0
393	WP(C)/0033244/2022	BADA KARNA SABAR@B.KARAN SABARA VS BANITA MALLIK	TUSHAR KUMAR MISHRA VS	// 0
394	WP(C)/0033245/2022	DEEPAK KUMAR PATTANAYAK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0
395	WP(C)/0033246/2022	BIPIN BIHARI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0
396	WP(C)/0033247/2022	MADHABANANDA SAHU VS COLLECTOR,JAJPUR	TRILOCHAN DASH VS	// 0
397	WP(C)/0033248/2022	SURENDRA NATH BEHERA	SHASHI BHUSAN JENA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0033249/2022	NIRMALA MOHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0033250/2022	ACHYUTANANDA MISHRA	CHANDRAKANTA NAYAK	//
		VS	VS	0
		BRANCH MANAGER, THE ORISSA STAE COOPERATIVE BANK LTD, CUTTACK		//
400	WP(C)/0033251/2022	BANSI MALLIK	TUSHAR KUMAR MISHRA	//
		VS	VS	0
		BANITA MALLIK		//
401	WP(C)/0033252/2022	DIPTI PRAKASH LENKA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0033253/2022	BASANTI SINGH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0033254/2022	PUSPALATA ROUT	ANJAN KUMAR BISWAL	//
		VS	VS	0
		AO,THE URBAN COOPERATIVE BANK LTD,CUTTACK		//
404	WP(C)/0033255/2022	MIRZA ZAKIR BAIG	MOHAMMED RIAZ	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0033256/2022	AYODHYA SATPATHY	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA LTD., ROURKELA		//
406	WP(C)/0033257/2022	LAXMIDHAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0033258/2022	SUDHANSU SEKHAR OTTA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0033259/2022	M/S ANAND KUMAR GARG, KALAHANDI	KSHITISH MOHAPATRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0033260/2022	STATE OF ODISHA KAILASH CH.PANIGRAHI VS	BISWAJIT MOHANTY VS	// // ()
410	WP(C)/0033261/2022	THE STATE OF ODISHA SATYABAN NAYAK VS	KSHIRODA KUMAR ROUT VS	// // ()
411	WP(C)/0033262/2022	STATE OF ODISHA DILLIP KUMAR DALEI VS	PRASANNA KUMAR SAHOO VS	// // ()
412	WP(C)/0033263/2022	STATE OF ODISHA MAMATA PANI VS	BISWAJIT MOHANTY VS	// // ()
413	WP(C)/0033264/2022	THE STATE OF ODISHA ARUNA KUMAR SETHY VS	PRASANNA KUMAR SAHOO VS	// // ()
414	WP(C)/0033265/2022	STATE OF ODISHA GOLAP CHANDRA KAUSHIK VS	DURGA PRASAD PATNAIK VS	// // ()
415	WP(C)/0033266/2022	STATE OF ODISHA CHAKRADHAR ROUT VS	ACHYUTANANDA PATTANAİK VS	// // ()
416	WP(C)/0033267/2022	STATE OF ODISHA RAJALAXMI PANIGRAHI VS	BISWAJIT MOHANTY VS	// // ()
417	WP(C)/0033268/2022	THE STATE OF ODISHA SUSHANTA KUMAR DAS VS	MANAS KUMAR CHAND VS	// // ()
418	WP(C)/0033269/2022	STATE OF ORISSA BIBHUTI BHUSAN MALLIK VS	PRASANNA KUMAR SAHOO VS	// // ()
419	WP(C)/0033270/2022	STATE OF ODISHA M/S.JINDAL SAW LIMITED VS	AMITABH NAIK VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0033271/2022	BINAPANI PATTANAİK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
421	WP(C)/0033272/2022	KUKUNI GOUDA VS ELECTION OFFICER, CHASA NIMAKHANDI G.P. CONSTITUENCY	DIGAMBARA MISHRA VS	// 0 //
422	WP(C)/0033273/2022	CHAITANYA CHARAN JENA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
423	WP(C)/0033274/2022	UMESH KUMAR SHASINI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
424	WP(C)/0033275/2022	BRAJABANDHU BEHERA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
425	WP(C)/0033276/2022	ARUP KUMAR JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
426	WP(C)/0033277/2022	NILA BAG VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
427	WP(C)/0033278/2022	HIMANSHU SEKHAR ROUT VS STATE OF ODISHA	S.RATH VS	// 0 //
428	WPCRL/0000169/2022	JHARANA KHUNTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KAMAKHYANAGAR /136 /2022 0 //
429	WPCRL/0000170/2022	ROSHAN ALI VS THE PRINCIPAL SECRETARY TO GOVT.	GEETANJALI MAJHI VS	/ /0 0 //
430	ABLAPL/0015679/2022	ANU JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /278 /2022 0 //
431	ABLAPL/0015680/2022	BIJAYA KUMAR JENA	PRADEEP KUMAR DAS	NANDIPADA /278 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0015681/2022	STATE OF ODISHA SUSANT KHATEI @ RAJA	PRASANTA KUMAR DAS	// AIR FIELD P.S. /292 /2022
		VS	VS	()
433	ABLAPL/0015682/2022	STATE OF ODISHA PANCHANAN KHAMARI	JAGABANDHU SAHU	// ATTABIRA /223 /2021
		VS	VS	()
434	ABLAPL/0015683/2022	STATE OF ODISHA NARAYAN MOHANTY	SAPAN KUMAR LENKA	// NIRAKARPUR /260 /2022
		VS	VS	()
435	ABLAPL/0015684/2022	STATE OF ODISHA MANASH CHANDRA PATTANAIK	SAPAN KUMAR LENKA	// NIRAKARPUR /260 /2022
		VS	VS	()
436	ABLAPL/0015685/2022	STATE OF ODISHA SUKADEB BISWAL	SAMBEET PATTANAYAK	// KONARK /89 /2022
		VS	VS	J.M.F.C.,KONARK(Puri)
437	ABLAPL/0015686/2022	STATE OF ODISHA PRAMOD @ PRAMOD KUMAR JENA	SANTOSH KUMAR MAHANTY	GR/0000252/2022 ASKA /837 /2022
		VS	VS	()
438	ABLAPL/0015687/2022	STATE OF ODISHA PITABASA BEHERA	SANTOSH KUMAR MAHANTY	// / /0
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam)
439	ABLAPL/0015688/2022	STATE OF ODISHA SUNIL KUMAR AGRAWAL	GOKULANANDA SAHU	ICC/0000006/2019 PADAMPUR /316 /2022
		VS	VS	()
440	ABLAPL/0015689/2022	STATE OF ODISHA MOTILAL BAGARTY	DURGA PRASAD PATNAIK	// DEOGAON /239 /2021
		VS	VS	()
441	ABLAPL/0015690/2022	STATE OF ODISHA KRUSHNA CH SAHOO	DEEPAK KU SAHOO	// CHHENDIPADA /590 /2022
		VS	VS	()
442	ABLAPL/0015691/2022	STATE OF ODISHA PRATAP KUMAR JENA	PRANAB RANJAN CHHATOI	// BHARATPUR PS /469 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0015692/2022	STATE OF ODISHA SONU SAHOO @ SUBHAM KUMAR SAHOO VS	DHANANJAYA NAYAK VS	// NANDANKANAN /37 /2022 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000287/2022
444	ABLAPL/0015693/2022	STATE OF ODISHA BIBHU DAS @ BIBHU RANJAN DAS VS	ARIJEET MISHRA VS	MARSHAGHAI /433 /2022 ()
445	ABLAPL/0015694/2022	STATE OF ODISHA SUBRAT SAHANI VS	SASHIBHUSAN DAS VS	// CUTTACK SADAR /517 /2022 ()
446	ABLAPL/0015695/2022	STATE OF ODISHA GIRIDHARI SWAIN VS	SASHIBHUSAN DAS VS	// CUTTACK SADAR /517 /2022 ()
447	ABLAPL/0015696/2022	STATE OF ODISHA SITANSHU SEKHAR RAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
448	ABLAPL/0015697/2022	STATE OF ODISHA SUSANTA PALEI @ KALIA VS	PRATYUSHA NAIDU VS	// DELANGA /348 /2022 ()
449	ABLAPL/0015698/2022	STATE OF ODISHA DEBASHIS RAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
450	ABLAPL/0015699/2022	STATE OF ODISHA SRIKANTA DORA @ NILU VS	SUBASH CHANDRA MOHANTY VS	// KHUNTUNI /227 /2022 ()
451	ABLAPL/0015700/2022	STATE OF ODISHA BAPI NAYAK VS	SUSANTA KUMAR BARAL VS	// CHOUDWAR /12 /2019 ()
452	ABLAPL/0015701/2022	STATE OF ODISHA BICHITRANANDA BEHERA VS	ATUL KUMAR MOHANTY VS	// BALIANTA P.S. /335 /2022 ()
453	ABLAPL/0015702/2022	STATE OF ODISHA MOINUDDIN KHAN VS	SATYA RANJAN MULIA VS	// CHOUDWAR /580 /2022 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0015703/2022	DHARMENDRA BARIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	INFOVALLY UPD BHUBANESWAR /160 /2022 () //
455	ABLAPL/0015704/2022	AJIM KHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	DHENKANAL SADAR /580 /2022 () //
456	ABLAPL/0015705/2022	SHANKAR CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /205 /2022 () //
457	ABLAPL/0015706/2022	MOHAMMED TUFAIL VS STATE OF ODISHA	J.N.PANDA VS	/ /0 () //
458	ABLAPL/0015707/2022	SOUMYA BAISAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
459	ABLAPL/0015708/2022	GOUTAM ROUTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /253 /2022 () //
460	ABLAPL/0015709/2022	SATYARANJAN ROUL VS STATE OF ODISHA	ABHIMANYU PARIDA VS	BALASORE TOWN /25 /2015 () //
461	ABLAPL/0015710/2022	AKIL @ KHALE SATNAMI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /214 /2022 () //
462	ABLAPL/0015711/2022	SHYAMSUNDAR DAS VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /290 /2022 () //
463	ABLAPL/0015712/2022	AMULYA PARIDA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MAHANGA /305 /2022 () //
464	ABLAPL/0015713/2022	DHANURYA ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAIPATNA /413 /2021 () //
465	ABLAPL/0015714/2022	CHATURBHUJA NAIK	LAXMI NARAYAN SAHOO	KAMAKHYANAGAR /452 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0015715/2022	LIPUNA PARIDA	ARJEET MISHRA	KOREI /415 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0015716/2022	SWARNALATA BEHERA	SAMEER KUMAR DAS	MAHANGA /346 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0015717/2022	KRUSHNA CHANDRA PADHY	ASHOK DAS	MAHILA (BERHAMPUR) /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0015718/2022	MANUDHAR NAYAK	SAMEER KUMAR DAS	MAHANGA /346 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0015719/2022	NABA KISHORE SAHOO	PRIYA RANJAN SINGH	JAGATSINGPUR /797 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0015720/2022	PABITRA NAIK	RABINDRANATH PRUSTY	TIGIRIA /210 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0015721/2022	NIRMAL DAS @ DUARI	SUSANTA KUMAR BARAL	NIHALPRASAD /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0015722/2022	DHRUBA CHARAN DAS	BIJAYA KUMAR RAGADA	NIALI /473 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0015723/2022	GUJARI RISHIKESH @ RISHIKESH GUJARI	SIDHARTH PRASAD DAS	HINJILI (CHATRAPUR) /669 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0015724/2022	DILLIP KUMAR NATH	NIKUNJA KUMAR ROUT	JAGATPUR /99 /2013
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0015725/2022	JAYAKRUSHNA BHOI	SATYANARAYAN MISHRA	BODEN /119 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	ABLAPL/0015726/2022	STATE OF ODISHA AJAYA KUMAR SAHOO VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /448 /2022 ()
478	ABLAPL/0015727/2022	STATE OF ODISHA SARASWATI MALLIK @ SARASWATI DAS VS	BHABANI SHANKAR DASPARIDA VS	// CHANDABALI /286 /2022 ()
479	ABLAPL/0015728/2022	STATE OF ODISHA SASMITA NAYAK VS	DEBASIS MISHRA VS	// KHAIRA /288 /2022 ()
480	ABLAPL/0015729/2022	STATE OF ODISHA ANTARYAMI SAHU @ SAHOO VS	SABYASACHI MISHRA VS	// BALIMI /208 /2022 ()
481	ABLAPL/0015730/2022	STATE OF ODISHA ARABINDA MAINTI VS	ANANTA NARAYAN PATTANAYAK VS	// DHAULI PS /97 /2022 ()
482	ABLAPL/0015731/2022	STATE OF ODISHA PRATEEK MOHARANA VS	PRASANTA KUMAR NANDA VS	// //0 ()
483	ABLAPL/0015732/2022	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH /34 /2022 ()
484	ABLAPL/0015733/2022	STATE OF ODISHA SUBRA @ SUBHRA MAHAPATRA VS	KIRTAN BADHEI VS	// BARGARH /743 /2022 ()
485	ABLAPL/0015734/2022	STATE OF ODISHA ALOKA KANYARI @ BADRI ALOK KANYARI VS	CHANDAN SAMANTARAY VS	// K.NUAGAON /289 /2020 ()
486	ABLAPL/0015735/2022	STATE OF ODISHA BIJAY KUMAR PANDA @ BIJAY PANDA VS	SATYA NARAYAN MISHRA 4 VS	// SORO /389 /2021 ()
487	ABLAPL/0015736/2022	STATE OF ODISHA SK. RAJU @ RAJU VS	PRAVU PITYARTHI KU. PANDIT VS	// KEONJHAR SADAR /52 /2021 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0015737/2022	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /265 /2022 () //
489	ABLAPL/0015738/2022	MANAS PRIYA RANJAN PARIDA @ PAPU PARIDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /242 /2022 () //
490	ABLAPL/0015739/2022	KAPILESWAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /183 /2022 () //
491	ABLAPL/0015740/2022	JITU NARAYAN SAHOO VS STATE OF ODISHA	SURYAKANTA PALAI VS	KUJANGA /443 /2022 () //
492	ABLAPL/0015741/2022	UMAKANTA MIRDDHA @ PINTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /305 /2021 () //
493	ABLAPL/0015742/2022	MAMATA PALLEI VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /960 /2022 () //
494	ABLAPL/0015743/2022	JITURAJ HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /195 /2022 () //
495	ABLAPL/0015744/2022	JAYANARAYAN KUNDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /20 /2022 () //
496	ABLAPL/0015745/2022	PRAVAKAR BALABANTARAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /270 /2022 () //
497	ABLAPL/0015746/2022	BAPI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /108 /2022 () //
498	ABLAPL/0015747/2022	SRINIBAS SWAIN VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ /0 () //

# ORISSA HIGH COURT

MISC CASES FILED on :05/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	56/2022 CONTC(CPC)/239/2018	RABINDRA KUMAR PRADHAN-MP	
2	117/2022 JCRLA/25/2022	BIJAY KUMAR SETHY-MP	ADV.
3	118/2022 JCRLA/23/2022	KADE@KALIAN TUDU-MP	ADV.
4	218/2022 LAA/33/2015	NETRAMANI GARDIA-MP	M/S.PRAFULLA KU.RATH
5	219/2022 LAA/33/2015	NETRAMANI GARDIA-MP	M/S.PRAFULLA KU.RATH
6	220/2022 LAA/33/2015	NETRAMANI GARDIA-MP	M/S.PRAFULLA KU.RATH
7	224/2022 SA/243/2001	SARASWATI MOHANTA-MP	M/S. B.H.MOHANTY, D.P.MOHANTY
8	259/2022 CMAPL/739/2022	PRAHALLAD OJHA-MP	ADV
9	260/2022 CMAPL/740/2022	RAJ KISHORE SENAPATI-MP	BRAHMANANDA TRIPATHY
10	261/2022 CMAPL/743/2022	AHALYA JENA-MP	ADV
11	300/2022 MATA/212/2022	ANTARYAMI NAYAK-MP	NIRANJAN PRASAD PATRA
12	301/2022 MATA/213/2022	ANTARYAMI NAYAK-MP	NIRANJAN PRASAD PATRA
13	302/2022 MATA/190/2022	BHIMASEN PANDA-MP	PRASANTA KUMAR SATAPATHY
14	307/2022 CONTC/652/2016	RAJKISHORE MAHAPATRA-MP	M/S.
15	308/2022 CONTC/6746/2022	DR.SULATA MOHAPATRA-MP	
16	309/2022 CONTC/89/2022	SHRINIBASH PARIDA-MP	ACHYUTANANDA PATTNAIK
17	421/2022 WPC(OA)/2351/2019	SURENDRA CHANDRA NATH-MP	
18	422/2022 WPC(OA)/1587/2016	MANORANJAN PATTANAIAK-MP	NIRMAL CHANDRA DAS
19	423/2022 WPC(OA)/1587/2016	MANORANJAN PATTANAIAK-MP	NIRMAL CHANDRA DAS
20	424/2022 WPC(OA)/3011/2013	SURENDRA BHOI-MP	RABINARAYAN MISHRA
21	424/2022 CRLMP/2432/2022	RAJANI BEHERA-MP	
22	425/2022 WPC(OA)/3011/2013	SURENDRA BHOI-MP	RABINARAYAN MISHRA
23	425/2022 CRLMP/1738/2022	SULAVA CHARAN SAMAL-MP	SANJIT KUMAR DAS
24	428/2022 RPFAM/337/2022	SASHIKANTA BISWAL-MP	GOPAL CHARAN MOHANTY
25	429/2022 RPFAM/338/2022	UMAKANTA SAHOO-MP	BIJAYA KUMAR DASH
26	522/2022	DEEPANJALI NAIK@DEEPANJALI BADHEI-MP	JAGABANDHU SAHU

27	TRP(C)/470/2022 523/2022	PRADEEP KUMAR NAIK-MP	SUDARSAN BEHERA
28	TRP(C)/471/2022 524/2022	PRANGYA PARAMITA PANDA-MP	MANAS CHAND
29	TRP(C)/472/2022 525/2022	SMRUTI CHHANDA DAS-MP	DIPTI RANJAN BHOKTA
30	TRP(C)/473/2022 526/2022	MADHUSMITA BEHERA-MP	KALPATARU MISHRA
31	TRP(C)/475/2022 725/2022	MANAGER (T.P HUB), M/S. NEW INDIA ASSURANCE CO.LTD.-MP	NAYAN BEHARI DAS
32	FAO/467/2022 726/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
33	FAO/312/2022 727/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
34	FAO/403/2022 728/2022	MANAGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
35	FAO/466/2022 817/2022	BIBEKANANDA SWAIN-MP	BHABANI SHANKAR DASPARIDA
36	CRLREV/586/2022 818/2022	BIBEKANANDA SWAIN-MP	BHABANI SHANKAR DASPARIDA
37	CRLREV/586/2022 819/2022	MRUTYUNJAY DEO-MP	
38	CRLREV/507/2019 1230/2022	PRAFULLA CHANDRA SETHI-MP	BIBHU PRASAD TRIPATHY
39	WPC(OAC)/37/2012 1231/2022	DHANESWAR BEHERA-MP	BIPIN KUMAR NAYAK
40	WPC(OAC)/4867/2016 1232/2022	NABAKISHORE SAMANTRAY-MP	SATYABRATA MOHANTY
41	WPC(OAC)/3716/2016 1233/2022	ANANTA CHARAN BEHERA-MP	BINAYA KUMAR MOHANTY
42	WPC(OAC)/2398/1999 1239/2022	LOKANATH DAS-MP	M/S.SOUMYA MISHRA
43	RSA/455/2017 1240/2022	LOKANATH DAS-MP	M/S.SOUMYA MISHRA
44	RSA/455/2017 1241/2022	LOKANATH DAS-MP	M/S.SOUMYA MISHRA
45	RSA/455/2017 1242/2022	LOKANATH DAS-MP	M/S.SOUMYA MISHRA
46	RSA/455/2017 1243/2022	LOKANATH DAS-MP	M/S.SOUMYA MISHRA
47	RSA/455/2017 1244/2022	LOKANATH DAS-MP	M/S.SOUMYA MISHRA
48	RSA/455/2017 1245/2022	KHULANA MALIK-MP	DWARIKA PRASAD MOHANTY
49	RSA/109/2022 1293/2022	AKURA MEHER @ AKRURA ROHIDAS-MP	GOKULANANDA SAHU
50	CMP/1242/2022 1294/2022	JYOSHNA MAYEE SWAIN-MP	MAHESWAR MOHANTY
51	CMP/1243/2022 1295/2022	PRATAP CHANDRA BARIK-MP	SOUMYA MISHRA
52	CMP/207/2022 1296/2022	REBATI MOHAPATRA-MP	LAKSHMAN MISHRA
53	CMP/165/2021 1297/2022	KAILASH KUMAR AGRAWAL-MP	ALOK KUMAR PANDA
54	CMP/1244/2022 1298/2022	BIBHUDATTA PATRA-MP	DWARIKA PRASAD MOHANTY
55	CMP/1034/2022 1299/2022	LEENA MISHRA-MP	BANSHIDHAR BAUG
56	CMP/1245/2022 1300/2022	BHANUMATI DEVI @ SAHOO-MP	KALINGA KESHARI MOHAPATRA
57	CMP/1246/2022 1301/2022	ANANTRAM BHOTRA-MP	DEBASIS TRIPATHY
	CMP/1247/2022		

58	1302/2022 CMP/1248/2022	BIDYUTPRAVA PRADHAN-MP	AMIT KUMAR NATH
59	1420/2022 MACA/1057/2013	M/S.N.I.A.CO.LTD-MP	M/S.ADAM ALI KHAN
60	1421/2022 MACA/679/2022	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
61	1422/2022 MACA/680/2022	SUKADEB MOHANTY-MP	SATYABHUSAN DAS
62	1423/2022 MACA/680/2022	SUKADEB MOHANTY-MP	SATYABHUSAN DAS
63	1424/2022 MACA/681/2022	SANJAY SWAIN-MP	SATYA BHUSAN DAS
64	1425/2022 MACA/681/2022	SANJAY SWAIN-MP	SATYA BHUSAN DAS
65	1426/2022 MACA/681/2022	SANJAY SWAIN-MP	SATYA BHUSAN DAS
66	1427/2022 MACA/682/2022	REGIONAL MANAGER ORIENTAL INSURANCE COMPANY LIMITED-MP	SOMNATH ROY
67	1428/2022 MACA/683/2022	DIVISIONAL MANAGER, NATIONAL INSURANCE CO LTD-MP	BMOY DASMOHAPATRA
68	1429/2022 MACA/683/2022	DIVISIONAL MANAGER, NATIONAL INSURANCE CO LTD-MP	BMOY DASMOHAPATRA
69	2120/2022 CRLA/537/2020	SATRUPA MOHANTY-MP	TUSAR KUMAR MISHRA, SUSANTA KUMAR DASH
70	2121/2022 CRLA/694/2014	C.J.R.SANKAR RAO-MP	MR.ASHOK KU.SWAIN
71	2122/2022 CRLA/1109/2022	NABAKISHORE PATTANAIK-MP	DEBA PRASAD DAS
72	2123/2022 CRLA/1109/2022	NABAKISHORE PATTANAIK-MP	DEBA PRASAD DAS
73	2124/2022 CRLA/250/2019	SUBASH CH. NATH-MP	M/S.
74	2125/2022 CRLA/1110/2022	ASWINI@ASWINI KUMAR PADHI-MP	SUSHANTA KUMAR JOSHI
75	2126/2022 CRLA/1110/2022	ASWINI@ASWINI KUMAR PADHI-MP	SUSHANTA KUMAR JOSHI
76	2127/2022 CRLA/1111/2022	GOBINDA KUMBHAR@GOBINDA DIGAL-MP	SOBHAN PANIGRAHI
77	2128/2022 CRLA/1111/2022	GOBINDA KUMBHAR@GOBINDA DIGAL-MP	SOBHAN PANIGRAHI
78	2129/2022 CRLA/175/2015	SANKARA DHARUA@DHURUA-MP	
79	2130/2022 CRLA/1114/2022	LIMEI SURATH-MP	SATYA SHIVA DASH
80	2131/2022 CRLA/1114/2022	LIMEI SURATH-MP	SATYA SHIVA DASH
81	2132/2022 CRLA/260/2021	NABAKISHORE RANA-MP	BHABANI SHANKAR RAYAGURU
82	2133/2022 CRLA/1115/2022	VICKY@VIKU KHARSEL-MP	SUSHANTA KUMAR JOSHI
83	2134/2022 CRLA/528/2022	PRAKASH CHANDRA PATRO-MP	DINESH KUMAR PATRA
84	2135/2022 CRLA/1084/2022	SIPU DIGAL-MP	BHABANI SHANKAR DASPARIDA
85	2136/2022 CRLA/1117/2022	BIKRAM PANDA-MP	BHABANI SHANKAR DASPARIDA
86	2137/2022 CRLA/1118/2022	EKADASHI @ EKADOSI PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
87	2138/2022 CRLA/1118/2022	EKADASHI @ EKADOSI PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
88	2139/2022 CRLA/1117/2022	BIKRAM PANDA-MP	BHABANI SHANKAR DASPARIDA
89	2140/2022	KASI@SK.KASI@SK.KASIM@SK.ARIF-MP	M/S.G.P.DUTTA

90	CRLA/652/2015 2141/2022 CRLA/1120/2022	MURALIDHAR KHILLAR-MP	UMA CHARAN MISHRA
91	2142/2022 CRLA/1120/2022	MURALIDHAR KHILLAR-MP	UMA CHARAN MISHRA
92	2143/2022 CRLA/1120/2022	MURALIDHAR KHILLAR-MP	UMA CHARAN MISHRA
93	2166/2022 BLAPL/8993/2022	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK
94	2167/2022 BLAPL/4904/2022	LIPU BEHERA-MP	SAMVIT MOHANTY
95	2168/2022 BLAPL/9744/2022	BHIKU @ BRAJAMOHAN PATTANAYAK-MP	
96	2169/2022 BLAPL/10686/2022	MANOJ KUMAR PANDA-MP	NEELAKANTHA PANDA
97	2170/2022 BLAPL/3911/2022	ALOK @ ALEKJANDAR DIGAL-MP	
98	2171/2022 BLAPL/6449/2022	RANJAN SAHU-MP	MAITRIJIT MOHANTY
99	2172/2022 BLAPL/347/2022	SANTOSH KUMAR@ SANTOSH KUMAR BEHERA-MP	
100	2173/2022 BLAPL/688/2022	JYOTISH KUMAR NAIK-MP	
101	2533/2022 ABLAPL/12306/2022	DHAIAN BISWAL @ ANJAN KUMAR BISWAL-MP	
102	2534/2022 ABLAPL/6091/2021	PURNA CHANDRA PRADHAN-MP	SANTOSH KUMAR MAHANTY
103	2535/2022 ABLAPL/14474/2022	AMIYA KUMAR MAJHI-MP	PRASANTA KUMAR SATAPATHY
104	2536/2022 ABLAPL/13265/2020	MUNA SAHU @ MANOJ SAHOO-MP	
105	2537/2022 ABLAPL/6783/2022	BIPLAB KUMAR @ BIPLAB SAHOO-MP	
106	2538/2022 ABLAPL/9574/2022	PRADEEP KUMAR PALAI-MP	
107	2539/2022 ABLAPL/8222/2020	SAILENDRA KUMAR PANDA-MP	
108	2540/2022 ABLAPL/14188/2022	SUDHIR @ SUDHIR GOCHHAYAT-MP	
109	2541/2022 ABLAPL/11347/2022	MANOJ CHOUDHURY-MP	ANUGRAHA NARAYAN SAMANTARAY
110	2542/2022 ABLAPL/1129/2022	PAPUNI @ DEEPAK NAYAK-MP	
111	2543/2022 ABLAPL/11848/2022	SK. SALAUDDIN-MP	
112	2544/2022 ABLAPL/11846/2022	GOPAL @ PRANAB KUMAR RAJ-MP	
113	2545/2022 ABLAPL/14369/2022	SURENDRA KUMAR DAS-MP	
114	2546/2022 ABLAPL/14227/2022	SANJEEV KUMAR DAS @ SANJIV KUMAR DAS-MP	
115	2547/2022 ABLAPL/8239/2022	AKSHAY MOHANTY @ AKSHAY KUMAR MOHANTY-MP	
116	2548/2022 ABLAPL/11478/2021	MAKARDHWAJA BEHERA-MP	
117	2976/2022 CRLMC/3843/2022	SRUSTIDHARA DEY-MP	BISWAJIT MOHAPATRA
118	2977/2022 CRLMC/2638/2022	KRUSHNA CHANDRA SENAPATI-MP	RAMESH SAHOO
119	2978/2022 CRLMC/1984/2022	HAPUS@HAKIM KHAN-MP	
120	2979/2022 CRLMC/3845/2022	UMA SAHU-MP	NITYANANDA MOHAPATRA



121	2980/2022 CRLMC/3846/2022	ASWINI KUMAR DHAL-MP	ARIJEET MISHRA
122	2981/2022 CRLMC/3847/2022	PRASANNA KUMAR SAHOO-MP	ARIJEET MISHRA
123	2982/2022 CRLMC/3849/2022	NAMITA SAGARIA@BEHURA-MP	BHOJARAJ SETH
124	2983/2022 CRLMC/3850/2022	TUTU@RASMI RANJAN PATRA-MP	MANAS CHAND
125	2984/2022 CRLMC/3851/2022	SASMITA PRADHAN-MP	TUKUNA KUMAR MISHRA
126	2985/2022 CRLMC/1851/2022	GAYATRI PATRA-MP	
127	2986/2022 CRLMC/1852/2022	GAYATRI PATRA-MP	
128	2987/2022 CRLMC/3852/2022	ARUN KUMAR ROUT-MP	MANOJ BIHARI DAS
129	2988/2022 CRLMC/3853/2022	CHITTARANJAN SAHOO-MP	DR.JANMEJAYA RAY
130	2989/2022 CRLMC/3856/2022	DAMBARUDHAR PANDA-MP	PABITRA KUMAR NAYAK
131	2990/2022 CRLMC/3857/2022	SHAKTI SEKHAR SARANGI-MP	S.S.RAY
132	2991/2022 CRLMC/3858/2022	SATRUGHAN BERA-MP	UDIT RANJAN JENA
133	2992/2022 CRLMC/3860/2022	ASISH KUMAR JENA@PINKUA@PINKU-MP	SURENDRA KUMAR BISWAL
134	2993/2022 CRLMC/3861/2022	ASIM KUMAR HALDAR-MP	SOUMENDRA PATTANAİK
135	2994/2022 CRLMC/3862/2022	PRASANTA KUMAR MOHANTA-MP	SURYAKANTA DWIBEDI
136	2995/2022 CRLMC/3864/2022	PRADEEP KUMAR PALATASINGH@PRADEPTA PALTASINGH-MP	SURYAKANTA DWIBEDI
137	2996/2022 CRLMC/3865/2022	NANDINI SAHOO-MP	KISHORE KUMAR MISHRA
138	2997/2022 CRLMC/3867/2022	JHARANA SAHOO-MP	KISHORE KUMAR MISHRA
139	3856/2022 WA/123/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
140	3857/2022 WA/382/2019	PREMA MANJARI DEV BURMAN-MP	SATYABADI MANTRY
141	3858/2022 WA/823/2021	STATE OF ODISHA-MP	
142	3859/2022 WA/821/2021	STATE OF ODISHA-MP	
143	3860/2022 WA/824/2021	STATE OF ODISHA-MP	
144	3861/2022 WA/822/2021	STATE OF ODISHA-MP	
145	3862/2022 WA/1653/2022	PRABHATI DEHURY-MP	PRADEEP KUMAR PANDA
146	3863/2022 WA/417/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
147	3864/2022 WA/417/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
148	3865/2022 WA/167/2015	CESCO-MP	M/S.BIBUDHENDRA DASH
149	3866/2022 WA/1655/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
150	3867/2022 WA/1655/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
151	3868/2022 WA/1656/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
152	3869/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)

153	WA/1656/2022 3870/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
154	WA/1656/2022 3871/2022	STATE OF ODISHA-MP	MANOJ KUMAR KNHUNTIA, A.G.A.
155	WA/1657/2022 3872/2022	STATE OF ODISHA-MP	MANOJ KUMAR KNHUNTIA, A.G.A.
156	WA/1657/2022 3873/2022	STATE OF ODISHA-MP	MANOJ KUMAR KNHUNTIA, A.G.A.
157	WA/1657/2022 3874/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
158	WA/1655/2022 3875/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA (2), A.G.A.
159	WA/1658/2022 3876/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA (2), A.G.A.
160	WA/1658/2022 3877/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUTNIA, A.G.A.
161	WA/1659/2022 3878/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUTNIA, A.G.A.
162	WA/1659/2022 3879/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUTNIA, A.G.A.
163	WA/1659/2022 16600/2022	PRABIR GHOSE-MP	SANGRAM KESHARI MISHRA
164	WP(C)/26200/2022 16601/2022	THE COLLECTOR CUM CEO, ZILLA PARISHAD BHADRAKSHIRKI PRASAD PANDA	
165	WP(C)/33066/2022 16602/2022	SANGHAMITRA PARIDA-MP	
166	WP(C)/32280/2022 16603/2022	DR. SIVANI SABAT-MP	RAMDAS ACHARY
167	WP(C)/32997/2022 16604/2022	DR. GEMBALI RAWLIKA-MP	RAMDAS ACHARY
168	WP(C)/32995/2022 16605/2022	BICHITRANANDA DASH-MP	SOUMYA MISHRA
169	WP(C)/33083/2022 16606/2022	RAJ K.MOHAPATRA-MP	
170	WP(C)/14099/2009 16607/2022	SUDHIRA CHANDRA NAYAK-MP	ARJUNA CHARANA BEHERA
171	WP(C)/33097/2022 16608/2022	DR. BASANT KUMAR MISHRA-MP	DURGESH NARAYAN RATH
172	WP(C)/25649/2022 16609/2022	DAMBARUDHAR MURMU-MP	GYANARANJAN SETHI
173	WP(C)/33101/2022 16610/2022	PRAVAT KUMAR KUNDU-MP	SARBESWAR PRUSTY
174	WP(C)/33102/2022 16611/2022	GANESH KUND-MP	SARBESWAR PRUSTY
175	WP(C)/33106/2022 16612/2022	HARE KRUSHNA MANDAL-MP	ARABINDA TRIPATHY
176	WP(C)/20753/2022 16613/2022	SURYA NARAYAN NAYAK-MP	SANJAY KUMAR PRADHAN
177	WP(C)/33109/2022 16614/2022	BISHNU CHARAN JENA-MP	NIRANJAN LENKA
178	WP(C)/22591/2022 16615/2022	TRINATH PRADHAN-MP	BINAYAK PRASHAD MOHANTY
179	WP(C)/28448/2022 16616/2022	HARE KRUSHNA MANDAL-MP	ARABINDA TRIPATHY
180	WP(C)/33113/2022 16617/2022	M/S KALYANI VENTURES, BBSR-MP	LALATENDU SAMANTARAY
181	WP(C)/33112/2022 16618/2022	PRAKASH CHANDRA PRADHAN-MP	JATINDRA KUMAR MOHAPATRA
182	WP(C)/16164/2019 16619/2022	PRAHALAD MAJHI-MP	PRASANNA KUMAR MISHRA
183	WP(C)/33115/2022 16620/2022	ANANTA MAJHI-MP	GANESH PRASAD SAMAL
	WP(C)/33120/2022		

184	16621/2022 WP(C)/33121/2022	SUPRIYA KISAN-MP	SAMARENDRA BAHADUR
185	16622/2022 WP(C)/29936/2022	MALATI BEHERA-MP	PRAKASH RANJAN BARIK
186	16623/2022 WP(C)/27541/2022	JAGANNATH MAHAPRABHU BIJE SRIMUKHA SEVA, PURM	SIDHESWAR MOHANTY
187	16624/2022 WP(C)/22564/2011	UPENDRA JENA-MP	M/S.S.P.MISRA
188	16625/2022 WP(C)/33127/2022	SANJUKTARANI DAS-MP	DIGAMBARA MISHRA
189	16626/2022 WP(C)/4491/2018	BIJAYALAXMI MISHRA-MP	M/S.TANMAY MISHRA
190	16627/2022 WP(C)/23244/2022	KAMALAKANTA SAHU-MP	BISWABIHARI MOHANTY
191	16628/2022 WP(C)/31510/2022	BIBEKANANDA SAHOO-MP	SUBIR PALIT
192	16629/2022 WP(C)/33135/2022	PRABHASINI BHOI-MP	RAJJEET ROY
193	16630/2022 WP(C)/8774/2022	DR. MANAMOHAN BISWAL-MP	UMESH CHANDRA MOHANTY
194	16631/2022 WP(C)/23978/2022	M/S. SMUND CONSTRUCTION PVT. LTD.-MP	SIDHANT DWIBEDI
195	16632/2022 WP(C)/33141/2022	MAA MUTYALU S.H.G.,NABARANGPUR-MP	NEELAKANTHA PANDA
196	16633/2022 WP(C)/33142/2022	SIBANANDA KARNA-MP	BIBHUTI BHUSAN MISHRA
197	16634/2022 WP(C)/10774/2018	MANABODHA SA-MP	M/S.UPENDRA KU.SAMAL
198	16635/2022 WP(C)/33143/2022	DHANANJAYA JENA-MP	BASUDEV BARIK
199	16636/2022 WP(C)/24648/2022	SUDEEPA BEHERA-MP	SUBHADUTTA ROUSTRAY
200	16637/2022 WP(C)/33146/2022	ARJUN KUMAR SAHOO-MP	BASUDEV BARIK
201	16638/2022 WP(C)/24646/2022	ASHUTOSH KAR-MP	SUBHADUTTA ROUSTRAY
202	16639/2022 WP(C)/24643/2022	ABINASH BALIARSINGH-MP	SUBHADUTTA ROUSTRAY
203	16640/2022 WP(C)/16738/2021	NABIN KUMAR MISHRA-MP	SATYA MOHANTY
204	16641/2022 WP(C)/28122/2013	K.SIBARAM REDDY-MP	
205	16642/2022 WP(C)/33150/2022	JAI PODH-MP	BHOJARAJ SETH
206	16643/2022 WP(C)/33158/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD-MP	BAIDHARA SAHOO
207	16644/2022 WP(C)/33159/2022	SATYABHAMA MAJHI-MP	BISWABIHARI MOHANTY
208	16645/2022 WP(C)/33160/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD-MP	BAIDHARA SAHOO
209	16646/2022 WP(C)/33161/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD-MP	BAIDHARA SAHOO
210	16647/2022 WP(C)/33162/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD-MP	BAIDHARA SAHOO
211	16648/2022 WP(C)/33164/2022	THE BOUDH COOPERATIVE CENTRAL BANK LTD-MP	BAIDHAR SAHOO
212	16649/2022 WP(C)/32180/2022	MANAB CHANDRA GHOSH-MP	SIDHESWAR MOHANTY
213	16650/2022 WP(C)/32180/2022	MANAB CHANDRA GHOSH-MP	SIDHESWAR MOHANTY
214	16651/2022 WP(C)/33167/2022	THE MD, OMFED, BBSR-MP	SATYA SUNDAR KANUNGO
215	16652/2022	CHAIRMAN CUM MANAGING DIRECTOR, MCL.-MP	S.D.DAS

216	WP(C)/2952/2021 16653/2022 WP(C)/33167/2022	THE MD, OMFED, BBSR-MP	SATYA SUNDAR KANUNGO
217	16654/2022 WP(C)/33172/2022	DILIP KUMAR MOHANTY-MP	BIBEKANANDA BHUYAN
218	16655/2022 WP(C)/33178/2022	BHAGABAN SWAIN-MP	MANAS KUMAR CHAND
219	16656/2022 WP(C)/31309/2022	INDRAMANI NAYAK-MP	SYAMALENDU PATTNAIK
220	16657/2022 WP(C)/33184/2022	SHWETA KUMAR MEHER-MP	RANJAN KUMAR BEHERA
221	16658/2022 WP(C)/28070/2013	MONALISHA DASH-MP	M/S.RANJIT MOHANTY
222	16659/2022 WP(C)/31539/2022	PRADEEP KUMAR MAHANTA-MP	ASHOK KUMAR APAT
223	16660/2022 WP(C)/33203/2022	SAJANI PATRA-MP	DIGAMBARA MISHRA
224	16661/2022 WP(C)/33205/2022	SURENDRA NATH SETHI-MP	DIGAMBARA MISHRA
225	16662/2022 WP(C)/22570/2022	GOBARDHAN PRASAD DALAI-MP	
226	16663/2022 WP(C)/22570/2022	GOBARDHAN PRASAD DALAI-MP	
227	16664/2022 WP(C)/33206/2022	ARUN KUMAR SINGH-MP	DIGAMBARA MISHRA
228	16665/2022 WP(C)/33208/2022	SANDHYA JANI-MP	MOHAMMAD AKRAM
229	16666/2022 WP(C)/33209/2022	M/S.KASI MOTORS SERVICE STATION,PITAPALLI-MP	SOUMYA DEV RAY
230	16667/2022 WP(C)/33207/2022	CHAGALANANDA PARIDA-MP	CHEERA RANJAN SATAPATHY
231	16668/2022 WP(C)/24740/2022	ARAKHITA SATPATHY-MP	KSHIROD KUMAR ROUT
232	16669/2022 WP(C)/24740/2022	ARAKHITA SATPATHY-MP	KSHIROD KUMAR ROUT
233	16670/2022 WP(C)/33212/2022	TRINATH SAHU @ SAHOO-MP	AMITAV TRIPATHY
234	16671/2022 WP(C)/32084/2022	PRAGATI BHUYAN-MP	
235	16672/2022 WP(C)/32082/2022	PRANATEE ROUT-MP	
236	16673/2022 WP(C)/32080/2022	MIHIR KUMAR SAHOO-MP	
237	16674/2022 WP(C)/17712/2022	M/S. L.G. TRADING CO., WEST BENGAL-MP	
238	16675/2022 WP(C)/33221/2022	JOGESWAR BALIARSINGH-MP	AYUSMAN MAHANTA
239	16676/2022 WP(C)/14249/2022	GEETARANI PADHI @ CHANDRAKALA PADHI-MP	
240	16677/2022 WP(C)/33224/2022	RAMESH CH.PRUSTY-MP	NIRANJAN BISWAL
241	16678/2022 WP(C)/28854/2022	JAMBESWAR MAHADEV BIJE, JAMARA-MP	KISHORE KUMAR JENA
242	16679/2022 WP(C)/33225/2022	D.ANANDA RAO DORA-MP	SUBRAT SATPATHY
243	16680/2022 WP(C)/33226/2022	BIJAY KUMAR SAHOO-MP	NIRANJAN BISWAL
244	16681/2022 WP(C)/33228/2022	DILLIP KUMAR LENKA-MP	PRAFULLA KUMAR MOHAPATRA
245	16682/2022 WP(C)/33232/2022	GOPAL CHANDRA RATH-MP	PRAFULLA KUMAR MOHAPATRA
246	16683/2022 WP(C)/33234/2022	ANTARYAMI SAHOO-MP	NIRANJAN LENKA

247	16684/2022 WP(C)/23390/2022	ABINASH KUMAR PRADHAN-MP	PRASHANT KUMAR SAHOO
248	16685/2022 WP(C)/33244/2022	BADA KARNA SABAR@B.KARAN SABARA-MP	TUSHAR KUMAR MISHRA
249	16686/2022 WP(C)/33251/2022	BANSI MALLIK-MP	TUSHAR KUMAR MISHRA
250	16687/2022 WP(C)/33253/2022	BASANTI SINGH-MP	DILLIP KUMAR MOHAPATRA
251	16688/2022 WP(C)/33254/2022	PUSPALATA ROUT-MP	ANJAN KUMAR BISWAL
252	16689/2022 WP(C)/33256/2022	AYODHYA SATPATHY-MP	LALIT KUMAR MAHARANA
253	16690/2022 WP(C)/33262/2022	DILLIP KUMAR DALEI-MP	PRASANNA KUMAR SAHOO
254	16691/2022 WP(C)/33259/2022	M/S ANAND KUMAR GARG, KALAHANDI-MP	KSHITISH MOHAPATRA
255	16692/2022 WP(C)/33264/2022	ARUNA KUMAR SETHY-MP	PRASANNA KUMAR SAHOO
256	16693/2022 WP(C)/33269/2022	BIBHUTI BHUSAN MALLIK-MP	PRASANNA KUMAR SAHOO
257	16694/2022 WP(C)/33270/2022	M/S.JINDAL SAW LIMITED-MP	AMITABH NAIK
258	16695/2022 WP(C)/33272/2022	KUKUNI GOUDA-MP	DIGAMBARA MISHRA
259	16696/2022 WP(C)/33273/2022	CHAITANYA CHARAN JENA-MP	PRASANNA KUMAR SAHOO
260	16697/2022 WP(C)/33274/2022	UMESH KUMAR SHASINI-MP	SAMIR KUMAR MISHRA
261	16698/2022 WP(C)/33278/2022	HIMANSHU SEKHAR ROUT-MP	S.RATH